

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**I.A. No. 81/2017 in
Petition No. 167/MP/2016**

Subject : Interlocutory Application for directions to Power Grid Corporation of India Limited for refund of the Bank Guarantee amount of Rs. 22,50,00,000 submitted by Adhunik Power and Natural Resources Limited under the Bulk Power Transmission Agreement dated 24.2.2010.

Date of hearing : 22.12.2017

Petitioner : Adhunik Power and Natural Resources Limited

Respondents : Power Grid Corporation of India Limited and Others

Coram : Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Parties present : Shri Smarajit Sahoo, APNRL
Shri Deep Rao, Advocate, PGCIL
Shri Swapnil Verma, PGCIL

Record of Proceedings

The representative of the Petitioner submitted that the arguing counsel in the matter is not available due to personal difficulty and requested to adjourn the matter. Request was allowed by the Commission.

2. After hearing the representative of the Petitioner, the Commission directed to issue notice to the respondents on I.A.
3. The Commission directed the Petitioner to serve copy of the I.A. on the respondents immediately, if not served already. The Commission directed the respondents to file their replies, by 5.1.2018, with an advance copy to the Petitioner, who may file its rejoinder, if any, by 11.1.2018. The Commission directed that due date of filing the replies and rejoinder should be strictly complied with. No extension shall be granted on that account.
4. The I.A. shall be listed for hearing on 16.1.2018.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**

